


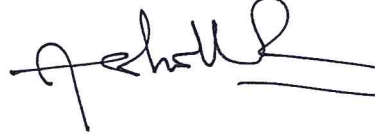
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	ROHAN RAJASEKARAN	Counsel for Petitioner	
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Time extended at their request for hearing submissions in CA 72/2017. Put up on 12.10.2017 at 10.30 A.M.

-Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc